

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.08.2022 (MONDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 128 of 2022	Cimco Projects Ltd. and Ors. Vs. Anup Kumar (Resolution Professional) Shiv kala Developers Pvt. Ltd. & Anr.	Santosh Pandey	Abhijeet Sinha Shankari Mishra Vibhor Sachan Anup Kumar
2.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt. Ltd & Anr. Vs. Rizwan Ahmad & Anr. With	Vasanth Rajasekaran	A. Muraleedharan Abhishek Vikram
3.	I.A. No. 1854 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt. Ltd. & Anr.	A Muraleedharan	Vasanth Rajasekaran Akshay Sachthey

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 384 of 2022	Samyak Projects Pvt. Ltd. Vs. Ansai Housing Ltd.	Sandeep Bhuraria	Vikas Tiwari
5.	Comp. App. (AT) (Ins) No. 536 of 2022	Rushabh Precision Bearing Ltd. Vs. Shimmit India Pvt. Ltd.	Ankur S. Kulkarni	Rohit Gupta Agam H. Maloo Prakhar Tandon
6.	Comp. App. (AT) (Ins) No. 782 of 2022	Bravo Sponge Iron Pvt. Ltd. Vs. SPS Metal Cast & Alloys Ltd. & Ors.	Anup Kumar	
7.	Comp. App. (AT) (Ins) No. 849 of 2022	Abhishek Bhardwaj Vs. Avishek Gupta Resolution Professional Sarga Hotel Pvt. Ltd. & Anr.	Gauri Rishi	

8.	Comp. App. (AT) (Ins) No. 868 of 2022	Amogh Sabharwal Suspended Director of Sammi Electronics India Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Anr.	Pallav Saxena	
9.	Comp. App. (AT) (Ins) No. 874 of 2022	Bank of Baroda Stressed Assets Management Branch Vs. Asahi Industries Ltd. & Ors.	Ravi Raghunathan	Abhishek Anand Bindu Bhatia-R2 Abhijeet Sinha Milan Singh Negi-R3
10.	Comp. App. (AT) (Ins) No. 891 of 2022	Mittal Iron and Steel Company Through its Proprietor Surendra Kumar Mittal Vs. Sanjay Kumar Gupta Official Liquidator & Anr.	Rakesh Wadhwa	
11.	Comp. App. (AT) (Ins) No. 892 of 2022	Radius & Deserve Builders LLP Vs. IDBI Trusteeship Services Ltd.	Riddhi Sancheti	
12.	Comp. App. (AT) (Ins) No. 893 of 2022	Prasad Ganpat Kolte Vs. Faiz Enterprises & Anr.	Nikhil Anand	

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 316 of 2022	Bharat Heavy Electricals Ltd. Vs. Navneet Kumar Gupta Liquidator of Monnet Power Company Ltd.	M V Kini	Abhishek Sharma Gaurav Arora Ashly Cherian
14.	Comp. App. (AT) (Ins) No. 377 of 2022	Puneet Aggarwal Vs. Manish Kumar & Ors. With	Anurag Ojha	Sunil Kr. Jain-R1 & R2 Priyanka Chouhan-R3
15.	Comp. App. (AT) (Ins) No. 967 of 2021	Babulal Aggarwal Director of Drishti India Ltd. Vs. Manish Kumar & Ors.	S. Premchandra	Sunil K Jain-R1 Priyanka Chouhan-R3
16.	Comp. App. (AT) (Ins) No. 478 of 2022	Fuse Base Fltoro Pvt. Ltd. & Ors. Vs. Shalu Khanna	Naveen Chawla	Rishi Sood

17.	Comp. App. (AT) (Ins) No. 541 of 2022	Rajeev Sharma Vs. Deepak Gupta & Anr.	Mahesh Agarwal	Sumesh Dhawan-R1 Aditya Trehan-R2
18.	Comp. App. (AT) (Ins) No. 580 of 2022	Piramal Capital & Housing Finance Ltd. Vs. Arpan Maheshkumar Shah Resolution Professional for Anuradha Real Estate Developers Pvt. Ltd.	Prateek Kumar	Natasha D. Shah
19.	Comp. App. (AT) (Ins) No. 697 of 2022	Dharmesh S. Jain Vs. SREI Equipment Finance Ltd. & Anr. With	Kunal Mimani	
20.	Comp. App. (AT) (Ins) No. 698 of 2022	Deepak Sudhir Keluskar Vs. SREI Equipment Finance Ltd. & Ors.	Shikhar Khare	Rohan Agrawal Vilona Shah Harshad Vyas-R1 Dilipkumar N Jagad
21.	Comp. App. (AT) (Ins) No. 705 of 2022	Ashok Goel Erstwhile Director Jaipuria Buildcon Pvt. Ltd. Vs. Mrs. Pallavi Gupta and Padam Thakur & Ors.	Manish Raghav	Sanjay Jain Akash Srivastava-R7, R13-15, R19 Shivanshu Kumar Vekas Kr. Garg-R23
22.	Comp. App. (AT) (Ins) No. 712 & 713 of 2022	Vedanta Ltd. Vs. CA Vikash Gautamchand Jain & Anr.	Diwakar Maheshwari	Sumit Shukla Sanjeev Panda-R1
23.	Comp. App. (AT) (Ins) No. 733 of 2022	State Of Rajasthan Through Officer in Charge Panchu Ram Sharma Vs. Arunava Sikdar Resolution Professional Jaipur Metals & Electricals Ltd. & Ors. With	Prakul Khurana	Ashu Kansal Arunava Sikdar-R1 Sachin Gupta Gaurav Singh-R2
24.	Comp. App. (AT) (Ins) No. 734 of 2022	State Of Rajasthan Through Officer in Charge Panchu Ram Sharma Vs. Arunava Sikdar Resolution Professional Jaipur Metals & Electricals Ltd. & Ors.	Prakul Khurana	Ashu Kansal Arunava Sikdar-R1 Sachin Gupta-R2

25.	Comp. App. (AT) No. 93 of 2022	Major Atul Dev (Retd.) & Ors. Vs. Union Of India Ministry of Corporate Affairs Through Regional Director (North Region) & Ors.	Gaurav M. Liberhan	Raunak Dhillon Ananya Choudhary Kusum Yadav-R1 Prateek Kumar-R2
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For Hearing

26.	Comp. App. (AT) (Ins) No. 150 of 2022	GSPC Energy Ltd. Vs. Girish Siriram Juneja (Interim Resolution Professional, Hindusthan National Glass & Industries Ltd.)	Piyush Joshi	Vikram Wadehra Vidhushi Chokhani- R1
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02:00 PM

After rising of Court – III

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

27.	I.A. No. 296, 427, 429, 455, 456, 470, 471, 1185 & 1842 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4- R8 Pankaj Vevek-R13 Raunak Dhillon
28.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma

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**By order of Hon'ble Chairperson
-sd/-
Registrar**